

Government of Jammu and Kashmir
Mining Department
Civil Secretariat J&K

Notification

Jammu, the 27th of August, 2024

S.O. 489- In exercise of the powers conferred by section 15 read with section 23 C of the Mines and Minerals (Development and Regulation) Act, 1957 (Central Act No. 67 of 1957), the Government hereby direct that for the figures and sign "30.06.2024" appearing in proviso to clause (vi) of sub-rule (1) of rule 56 of the Jammu and Kashmir Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining Rules, 2016, the figures, sign and words, "30.06.2025" in respect of "Ordinary Earth" shall be substituted.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Vikramjit Singh) IPS

Commissioner/Secretary to the Government

Dated: 27.08.2024

No: GM-MNG/280/2021-04

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
4. All Principal Secretaries to the Government.
5. Joint Secretary (JKL), Ministry of Home Affairs, GoI.
6. Divisional Commissioner(s), Kashmir/Jammu.
7. All head of the Departments/Managing Directors.
8. All Deputy Commissioners.
9. Director, Geology and Mining, J&K.
10. Director, Achieves, Archeology and Museums, J&K.
11. Managing Director, Jammu and Kashmir Mineral Limited.
12. General Manager, Government Press, Jammu/Srinagar.
13. Private Secretary to Advisor (B) to the Hon'ble Lieutenant Governor, J&K.
14. Private Secretary to the Chief Secretary, J&K.
15. Private Secretary to the Commissioner/ Secretary to the Government, General Administration Department.
16. Private Secretary to Commissioner Secretary to the Government, Mining Department.
17. Private Secretary to Secretary to the Government, PW(R&B) Department.
18. In-charge Website, Mining Department.

(Mohammad Ashraf Wani)JKAS

Under Secretary to the Government